

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3465
TO BE ANSWERED ON 01st APRIL, 2025**

NEW MEDICAL COLLEGE SEATS IN THE COUNTRY

3465. SHRI SAMIK BHATTACHARYA:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has decided to add 75,000 medical seats in the next five years in Medical Colleges;
- (b) if so, the details of the plan, and whether the increase will be achieved by opening new medical colleges, increasing the capacity of existing colleges, or a combination of both;
- (c) whether Government has introduced or plans to introduce any new scheme for opening new medical colleges, particularly in underserved and rural areas and if so, the details thereof; and
- (d) the role of private sector participation in achieving the target of increasing medical seats, and whether any incentives are being considered to facilitate this expansion?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (d): Increase of medical seats is a continuous process. In recent years, the Government has taken several measures to increase number of medical colleges which subsequently increased medical seats. There is an increase of 101.5% in medical colleges from 387 before 2014 to 780 as of now. Further, there is an increase of 130% in MBBS seats from 51,348 before 2014 to 1,18,190 as of now, there is also an increase of 138% in PG seats from 31,185 before 2014 to 74,306 as of now. A total of 13,436 medical seats were increased during academic year 2024-25 itself.

The Ministry of Health & Family Welfare also administers a Centrally Sponsored Scheme for “Up-gradation of existing Government medical colleges to increase MBBS seats”. Under the Scheme, support is provided for civil works, equipment and furniture for increasing MBBS seats in Government Medical Colleges with a cost ceiling of Rs.1.20 Crore per seat, to be shared between the Centre and State Governments in the ratio of 90:10 for North Eastern and Special Category States and 60:40 for others.
